

List of total no. of cases randomly allocated during the month of OCTOBER-2024

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS DJ	0
					CS (COMM)	13
					OMP (I) Comm	8
					Misc. DJ	2
					Execution (Comm)	7
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	10
					OMP (I) (COMM)	18
					M/DJ	3
					EXECUTION	2
3	TIS HAZARI COURT	CENTRAL	MS. ILLA RAWAT	786	CS (COMM)	9
					Counter Claim	0
					OMP (I) Comm	10
					Misc. DJ	3
					Execution (Comm)	4
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	10
					MISC.	1
					EXECUTION	6
					M-EXECUTION	1
					OMP (I) (COMM)	9
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	7
					MISC.	7
					EXECUTION	1

					M-EXECUTION	1
					OMP (I) (COMM)	5
					CONTEMPT	1
6	TIS HAZARI COURT	CENTRAL	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS (COMM)	12
					OMP (I) (COMM)	11
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	9
					OMP(I) COMM + OMP(COMM)	11
					EXECUTION	3
8	TIS HAZARI COURT	CENTRAL	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	11
					EXECUTION (COMM)	7
					MISC. DJ	1
					COUNTER CLAIM	1
					OMP (I) (COMM)	13
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	E-FILLED	33
					TRANSFER RECEIVED	0
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CIVIL	0
11	TIS HAZARI COURT		SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	es e-filed in the month of OCTOB	26
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	11
					OMP(I)COMM	5
					EXECUTION (COMM)	3
					MISC DJ	1
					CONTEMPT PETITION	1

13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	5
					on Cases (OMP(I)Comm) & OMP (	11
					EXECUTION(Comm)	3
<b>TOTAL</b>						250
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	11
					Omp	3
					Execution	1
					Misc DJ	1
15			MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	14
					OMP COMM	2
					EXECUTION COMM	4
					MISC DJ	2
16		WEST	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	cs	20
					Omp	5
					Execution	8
					Misc DJ	1
					M-ex	1
17			SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	15
					Execution (comm)	6
					OMP (COMM)	1
					OMP (I) (COMM)	1
					OMP (T) (COMM)	0
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM.)	20
					EX (COMM)	13

19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS(COMM)	14
					OMP(I)(COMM)	2
					EXECUTION (COMM)	16
					M-EX	1
					MISC DJ/ CIV DJ	1
<b>TOTAL</b>						163
20	PATIALA HOUSE COURT	NEW DELHI	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	18
					ARBITRATION U/S 9	6
					ARBITRATRATION U/S 34	10
					TRADE MARK	5
					OTHER ARBITRATION CASES	1
					EXECUTION(COMM)	3
21			SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	18
					EX(COMM)	7
					OMP (COMM)	4
					OMP (I) (COMM)	4
					CONTEMPT PETITION	1
					MISC. DJ	7
22			SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		U/S 34 ARBITRATION CONCIL	8
					SUIT FOR RECOVERY	20
					SUIT FOR TRADEMARKS	4
					EXECUTION PETITION	3
					APPLICATION U/S 151 OF CPC	5
					S 9 OF ARBITRATION & CONCIL	7
<b>TOTAL</b>						131

23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	8
					EX. COMM.	2
					OMP (I) COMM.	79
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	11
				503	OMP (I) COMM.	73
25			SH. SANDEEP YADAV	614	CS (COMM)	8
				614	EX. COMM.	1
					OMP COMM.	2
					OMP (I) COMM.	65
26			SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	6
					EX. COMM.	3
					OMP COMM.	1
					OMP (I) COMM.	73
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	7
					OMP COMM.	2
					OMP (I) COMM.	68
<b>TOTAL</b>						409
28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	8 BLOCK	COMMERCIAL	13
29			MS. NEELAM SINGH, DISTRICT JUDGE		14	COMMERCIAL
30			SH. AJAY KUMAR JAIN	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31			MS. ANU GROVER BALIGA	21	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	16
32			SH. BHUPESH KUMAR	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	13
33			MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	22

34			Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT,	30	Nil	0
35			SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	39	CS (COMM)-12 ,EX-7,MISS DJ -2 OMP (I) COMM-4	25
TOTAL						110
36	KARKARDOOMA	EAST	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	12	CS(COMM-74)	17
				12	OMP(COMM)-73	2
				12	OMP (COMM)-78	1
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)		CS(COMM-74)	19
					OMP(COMM-73)	0
					OMP (COMM)-78	1
TOTAL						40
38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	13
					OMP (I) (COMM)	7
					MISC. DJ	2
					EXECUTION PETITION	8
Total						30
39	KARKARDOOMA	SHAHDARA	SH. BRIJESH KUMAR GARG	57	CS(Comm)	10
					EXECUTION	4
					MISC.DJ CASE	4
40			MS. KIRAN BANSAL	56	CS(Comm)	7
				56	EX COMM	7
					MISC DJ	1
				56	MISC DJ	1
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		CS(Comm)	13
					OMP(COMM)	0
					MISC.DJ CASE	1

					OMP (I) Comm	0
					Execution	5
42			Sh. Pawan Kumar Matto DJ (COMM-04)		CS(COMM)	15
					OMP(COMM)	1
					OMP(I) COMM	-
					Ex	1
					Mis Case	3
<b>Total</b>						73
43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	36
					OMP	24
					MISC DJ	2
					EX	3
44			SH.VINOD YADAV	759	CS(COMM)	32
					OMP	16
					MISC DJ	8
					EX	5
<b>Total</b>						126
45	Rohini Court	North	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	63
					OMP(COMM)	1
					OMP(COMM)	2
46		North	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)		o	0
<b>Total</b>						66
47	DWARKA COURTS	SOUTH WEST	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)		CS (COMM)	13
					OMP (COM)	1
48	DWARKA COURTS		SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		CS (COMM)	9
					OMP (COM)	1

49	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		CS (COMM)	13
50			SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04		CS (COMM)	11
TOTAL						48
GRAND TOTAL						1398